

पाकिस्तानी युद्धबींदियों का स्वदेश भेजना

Presence of U.S. Navy Frigate "Bainbrige" in Indian Ocean

292. श्री अजीमर खान बख्सा :

श्री बेकारिया :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत और पाकिस्तान द्वारा कुल कितने युद्धबींदियों तथा अधिकारियों को स्वदेश भेज दिया गया है तथा कितनों को स्वदेश भेजना अभी शेष है और यह कार्य कब तक पूरा हो जायेगा ;

(ख) क्या कुछ सम्पत्ति का आदान-प्रदान भी किया गया है; और

(ग) यदि हां, तो उनका ब्यौरा क्या है ?

रक्षा मंत्री (श्री जगजीवन राम) : (क) से (ग). पाकिस्तान ने 635 भारतीय युद्धबींदियों का भारत में प्रत्यावर्तित किया है जिनमें 21 अफसर सम्मिलित हैं। रेडक्रास की अन्तर-राष्ट्रीय समिति के माध्यम से प्राप्त सूचना के अनुसार, कोई और भारतीय सैनिक तथा परा-सैनिक पाकिस्तानी हिरासत में नहीं हैं। पाकिस्तान ने रेडक्रास का अन्तरराष्ट्रीय समिति के माध्यम से यह सूचित किया है कि भारतीय युद्धबींदियों की निजी वस्तुएं प्रत्यावर्तन के समय उन्हें सौंप दी गई थीं।

15 फरवरी, 1974 तक, भारत ने पाकिस्तान को 50,608 पाकिस्तानी युद्धबींदियों का पाकिस्तान में प्रत्यावर्तन किया है जिनमें 1,076 अफसर हैं। हमारे पास अभी 24,589 युद्धबींदी शेष रह गए हैं।

दिल्ली समझौते के अनुसार, भारत ने पाकिस्तान को पाकिस्तानी युद्धबींदियों की स्वदेश वापसी पूरा करने के लिए कोई समय सीमा नहीं रखी गई है। प्रत्यावर्तन की प्रगति पाकिस्तान से बंगलादेश को और गैर-बंगालियों को बंगलादेश से पाकिस्तान को एक साथ वापसी पर निर्भर करेगी।

पाकिस्तानी युद्धबींदियों का पाकिस्तान लौटते समय उनकी अपनी निजी वस्तुएं ले जाने की अनुमति दी गई थी।

293. SHRI C. K. JAFFER SHARIEF : Will the Minister of DEFENCE be pleased to state :

(a) whether the U.S. Navy frigate Bainbrige nuclear powered and guided missile equipped has arrived in the Indian Ocean to join the carrier task force there; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF DEFENCE (SHRI JAGJIVANRAM) : (a) Government have seen press reports to this effect.

(b) Government's opposition to the Super Power rivalry in the Indian Ocean has been made known to the House on a number of occasions.

Children suffering from Protein and Calorie Malnutrition in the country

294. SHRI C. K. JAFFER SHARIEF : SHRI GAJADHAR MAJHI :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether in one—six age group millions of Indian children suffer from protein and calorie malnutrition in India ;

(b) if so, whether any survey has been conducted by Government and if so, the findings regarding such cases State-wise ; and

(c) whether any International Agency has also been requested to help India in this regard and if so, the facts thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI KONDAJI BASAPPA) : (a) Yes.

(b) A country-wide survey under the auspices of the Indian Council of Medical Research was conducted among 18,000

pre-school age children belonging to low-income groups in six centres in the country. This survey showed that about 30 per cent of these children were suffering from one or more nutrition deficiency diseases. The findings of the survey are laid on the Table of the House. [Placed in Library. See No. LT-6164/74].

(c) No.

Demand of All India Defence Employees Federation for Appointment of Classification Tribunal

295. SHRI S. M. BANERJEE : Will the Minister of DEFENCE be pleased to state :

(a) whether All India Defence Employees Federation has demanded appointment of a Classification Tribunal to classify the technical staff in all Defence Establishments for fitting them in proper pay scales ; and

(b) if so, whether a final decision has since been taken; and

(c) if not, the reasons for the same ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) Yes, Sir.

(b) and (c). The Pay Commission which submitted its report recently had made a recommendation to the effect that "expert bodies" might be set up for job evaluation over a limited sphere particularly for industrial and fairly standardised jobs, as an experimental measure, in the industrial establishments, on selective basis; and this recommendation was accepted by the Government in November, 1973. Action is now underway to set up an "expert body" in consultation with the staff representatives.

Report of Bonus Review Committee

296. SHRI S. M. BANERJEE : Will the Minister of LABOUR be pleased to state :

(a) whether Bonus Review Committee has submitted its final report; and

(b) if not, the reason for this abnormal delay ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA) : (a) and (b) The Committee's report is likely to be submitted by the end of March, 1974.

Payment of Bonus to Civilian Employees of Defence establishment

297. SHRI S. M. BANERJEE : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have taken any final decision regarding payment of Bonus to Civilian employees in Defence establishments;

(b) if not, the reasons for the same ;

(c) whether there is a growing discontent amongst the employees ; and

(d) if so, the steps taken by Government ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) and (b) Employees working in establishments engaged in any industry under the authority of any Department of the Central Government, including Defence establishments, are excluded from the provisions of the payment of Bonus Act, 1965. No fresh decision has been taken regarding payment of bonus to such employees.

(c) and (d). Government are not aware of any growing discontent in the matter.

Payment of Arrears to piece workers of Ordnance Factories

298. SHRI S. M. BANERJEE : Will the Minister of DEFENCE be pleased to state :

(a) whether piece workers in Ordnance Factories are being denied arrears due to Pay Commission recommendations ;